

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 134 of 2012

Dated : 21st March, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

The Bihar Electricity Board

... Appellant (s)

Versus

**Bihar Electricity Regulatory
Commission & Ors.**

... Respondent (s)

Counsel for the Appellant(s):

Mr. Mohit Kr. Shah
Ms. Shilpi Shah

Counsel for the Respondent(s):

Ms. Swapna Seshadri
Mr. Suraj Samdarshi for R.3 & R.5

Appeal No. 185 of 2012

The Bihar Electricity Board

... Appellant (s)

Versus

**Bihar Electricity Regulatory
Commission & Ors.**

... Respondent (s)

Counsel for the Appellant(s):

Mr. Mohit Kr. Shah
Ms. Shilpi Shah

Counsel for the Respondent(s):

Ms. Swapna Seshadri
Mr. Suraj Samdarshi for R.6, 7, 11,
42, 13, 16, 36 & 41

Appeal No. 131 of 2012

Bihar Chamber of Commerce

... Appellant(s)

Versus

Bihar Electricity Regulatory Commission & Anr.

... Respondent(s)

Counsel for the Appellant(s): Ms. Swapna Seshadri
Mr. Suraj Samdarshi

Counsel for the Respondent(s): Mr. Mohit Kr. Shah
Ms. Shilpi Shah

Appeal No. 151 of 2012

The Bihar Electricity Board

.... Appellant (s)

Versus

**Bihar Electricity Regulatory
Commission & Ors.**

... Respondent (s)

Counsel for the Appellant(s): Mr. Mohit Kr. Shah
Ms. Shilpi Shah

Counsel for the Respondent(s): Ms. Swapna Seshadri
Mr. Suraj Samdarshi for R.6, 7,
8 & 10

ORDER

It is represented that some of the issues raised in all these Appeals are covered in the other Appeal No. 115 of 2012, which is already heard and the Judgment is reserved. Therefore, it is better to await the Judgment.

Post these matters on **07.05.2013.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/rkt